



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,28th October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/235/2017 CAVT. NO. 533/17	SHRI HOMEN BARO Versus SHRI HEMEN BORO and 8 ORS	MR.B RAMCHIARY MS.M BASUMATARY MR.A BORO MR.C TALUKDAR	GA, ASSAM MR.S RAHMAN SC, BTC MR.S K MUKTAR
2	PIL/75/2018	SRI RAVI BHUSHAN Versus THE STATE OF ARUNACHAL PRADESH AND 12 ORS	MR.A K SHARMA MR.A GOYAL MR.S CHETIA MR.A CHOUDHARY MR.N D SARMA MR.H SHEKHER MR.M OJHA MR.M SHARMA	MR. S K GOSWAMI (R-12) MR. N BARMAN (R-12) MR. R SHARMA (R-12) GA, AP MR. N RATAN CGC
3	PIL/6/2019	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
4	WA/92/2019	MRS. MADHU DUTTA DASTIDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	SC, SEC. EDU. MR. A DEKA (R6) MR. I CHOUDHURY(R,3-5) MR. K M HALOI MR. A K BARUAH(R,3-5) MR. S BISWAKARMA(R,3-5) MR. B DAS
5	WA/47/2020 CAVT. NO.1322/2019	DR. POJUL LOYING Versus SRI ARUP MANTA AND 8 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. N J GOGOI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 28/10/2021

1)	MR. O P BHATI	04-10-2021	To	30-10-2021
2)	MR B K SINGH	25-10-2021	To	29-10-2021
3)	MR. N J GOGOI	25-10-2021	To	31-10-2021
4)	MR S SARMA	25-10-2021	To	12-11-2021
5)	MR. A DAS	25-10-2021	To	12-11-2021
6)	MR. M KHATANIAR	28-10-2021	To	02-11-2021
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9)	MR. R K JAIN	27-10-2021	To	10-12-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CrI.A./242/2017	M/S GUPTA HARDWARE PVT LTD Versus THE STATE OF ASSAM and ANR	MR.S C BISWAS MR.M K NATH MS.P BURAGOHAİN MS.J BORAH	PP, ASSAM
2	WP(C)/2907/2017	THE STATE OF ASSAM and ANR. Versus SRI LALIT BORMAN	MR.B N SARMA MR.S C KEYAL GA, ASSAM ASSTT.S.G.I.	
3	CrI.A./114/2020	JOHIRUL ISLAM @ JAHIRUL ALI Versus STATE OF ASSAM AND ANR	MR. N AHMED MR R A AHMED MR. S K M ALOMGIR	MR. A R SIKDAR (R-2) MR. S I TALUKDAR (R-2) M M ZAMAN (R-2) PP, ASSAM

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BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1170/2014	SADHAN DAS Versus THE UNION OF INDIA and 4 ORS	MR.P S DEKA MR.U K NAIR MRA CHANDRAN MR.K SARMA MS.N MAHANTA MR.A MEDHI	MR.K K BHATRA MR.R K BHATRA MRS.B DAS ASSTT.S.G.I.
2	WP(C)/6490/2015	PRANITA DEVI PRADHAN and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SECONDARY EDUCATION SC, FINANCE
3	WP(C)/2518/2016	THE UNION OF INDIA Versus MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
4	WP(C)/18/2020	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	GA, ASSAM PP, ASSAM SC, C B I
5	I.A.(Civil)/137/2020 in Arb.P./35/2016	SAMADEET BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
	WITH Arb.P./35/2016	PABITRA JIBAN BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
6	WP(C)/1163/2020	GITA MONI MILLI Versus THE STATE OF ASSAM AND 7 ORS	MR. R CHETRI MR N BARMAN	GA, ASSAM
7	WP(C)/1306/2020	RAFIQUL ISLAM AND 2 ORS. Versus THE ASSAM STATE TRANSPORT CORPORATION AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS MS A BORAH	SC, A S T C
8	WP(C)/2118/2020	KUNAL DUTTA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K KALITA MR B ISLAM	SC, NORTH LAKHIMPUR MUNICIPAL BOARD GA, ASSAM
9	WP(C)/3193/2020	TAYABUR RAHMAN LASKAR Versus THE UNION OF INDIA AND 3 ORS	MS B DEVI MR. N PHUKAN	MR. K K PARASAR ASSTT.S.G.I. SC, AGRI. DEPARTMENT
10	WP(C)/3326/2020	OMED ALI MONDAL Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR. D P CHALIHA GA, ASSAM MS M ROY

11	WP(C)/3365/2020	RANJIT BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	GA, ASSAM
12	WP(C)/4656/2020	CHANDI CHARAN GAYARI Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN	SC, AG SC, PWD
13	WP(C)/4976/2020	RUKIA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. J ISLAM	SC, HEALTH
14	WP(C)/5027/2020	ERIS LIFESCIENCES LTD Versus THE UNION OF INDIA AND 3 ORS	MR S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
15	WP(C)/5140/2020	M/S PATBAUSI MEEN SAMABAI SAMITEE LTD. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. M HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, AFDC
16	WP(C)/5215/2020	FARZUL ISLAM Versus THE STATE OF ASSAM AND ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, CO OP
17	WP(C)/5243/2020	KARUNA KANTA DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, HEALTH AND F W
18	WP(C)/5255/2020	JAGAT BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS.	MRS. K DEVI MS R P BARUAH	SC, BTC
19	WP(C)/5444/2020	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR M Z SHAH	MR. A. ROY, SC, PNRD GA, ASSAM MR. B HALDAR MR G BHARADWAJ MR B DEORI
20	Arb.P./2/2021	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL	C.G.C. MR. C K S BARUAH

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